[30 April, 2003]

RAJYA SABHA

Secretaries dealing with personnel and language have been convened here on May 13. And I hope that some consensus would evolve. It is the desire of Balkavi Bairagiji, of the Prime Minister, of the Kendriya Hindi Samiti, myself and both the Houses, that all the Indian languages should be media of examinations.

SHRI C. P. THIRUNAVUKKARASU: Thank you, Mr. Chairman, Sir. During the period between 1964 and 1965, when there was an agitation against Hindi in Tamil Nadu, the then Prime Minister, Pt. Jawaharlal Nehru, gave an assurance that Hindi will not be imposed upon the States which are not speaking Hindi. I would like to know from the hon. Minister whether the assurance of Pt. Jawaharlal Nehru will be followed by this Government. You give an assurance.

SHRI L.K. ADVANI: In fact, ordinarily, after the lapse of 15 years, English would not have been there. But, it is because of the decision taken at that time that English is continued even after the lapse of 15 years and the assurance given by the Government to the people stands.

Modernisation of security forces

*564. SHRIMATI JAMANA DEVI BARUPAL†

DR.T.SUBBARAMI REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Centre has sanctioned Rs. 235 crore for modernisation of security forces and promotion of a sense of security amongst the people living in border areas;

(b) if so, what are the main features of the proposed modernisation of security forces;

(c) to what extent it will be helpful in checking the ISI activities on Indo-Nepal and Indo-Pak borders; and

(d) whether the modernisation would cover Indo-Nepal and Indo-Pak borders only?

THE MINISTER OF STATE IN THE MINISTERY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) to (d) A Statement is laid on the Table of the House.

[†]The question was actually asked on the floor of the House by Shrimati Jamana Devi Barupal.

RAJYA SABHA

Statement

(a) The Planning Commission has under its scheme of Border Area Development Programme sanctioned Rs. 325 crores in the year 2002-2003. This programme started with the twin objectives of balanced development of the sensitive areas though adequate provision of infrastructual facilities and promotion of a sense of security amongst the local population. Now the main objective of the programme is to meet the special needs of the people living in the remote and inaccessible areas situated near the international border. These funds are meant for all the border blocks in 17 States having international border. Under different schemes for modernisation of security forces following amounts have been sanctioned by the Ministry of Home Affairs during 2002-2003:-

(i) For Modernisation of Central Para Military Forces	-Rs. 937.65 crores
(si) For Modernisation of State Police Forces(iii) Assistance to North-Eastern States (in kind) under the Scheme of Reimbursement of Security Related Expenditure (SRE)	-Rs. 700.00 crores -Rs. 73.51 crores
(iv) Assistance to Left Wing Extremism affected States under the Scheme of Reimbursement of Security Related Expenditure (SRE)	-Rs. 9.72 crores
(v) Assistance to J&K Police under the Scheme of Reimbursement of Security Related Expenditure (SRE)	-Rs. 228.85 crores

(b) The main features of the modernisation of security forces are upgradation of their weaponry, better communication and surveillance equipment, faster mobility, better clothing and superior training.

(c) Modernisation of security forces will help in countering the activities of anti-national elements in more effective manner.

(d) Modernisation of Security Forces Scheme is applicable to all the security forces deployed at the international borders as well as at other places in the country.

श्रीमती जमना देवी बारूपाल : आदरणीय सभापति जी, मैं माननीय गृह मंत्री जी का ध्यान अपने मूल प्रश्न की ओर आकर्षित करना चाहती हूं कि क्या केन्द्र सरकार ने सुरक्षा बलों के आधुनिकीकरण और सीमावर्ती क्षेत्रों में रह रहे लोगों के बीच सुरक्षा की भावना को बढावा देने के [30 April, 2003]

लिए 235 करोड़ रू. मंजूर किए थे ? मेरा दूसरा प्रश्न है यदि हां तो ...(व्यवधान)...

श्री सभापति : यह तो आपने पहले ही लिखकर दे दिया है । ...(व्यवधान)...

श्रीमती जमना देवी बारूपाल : हां, यह तो मैंने लिख कर दिया है लेकिन वह मेरा मूल प्रश्न था। यह मेरा प्रश्न है।

श्री सभापति : आपके पास सप्लीमेंट्री है क्या कोई ? पूरक प्रश्न पूछ सकती हो । यह तो लिखा हुआ है जो आप पूछ रही है ।

श्रीमती जमना देवी बारूपाल : मैं दूसरा प्रश्न पूछ रही हूं । यदि हां तो सुरक्षा बलों के प्रस्तावित आधुनिकीकरण की मुख्य विशेषताएं क्या है ? भारत और नेपाल

श्री सभापति : ये दे दिया है । ये क्वेश्चन लिखा हुआ है उसका उन्होंने जवाब दे दिया है ।

श्रीमती जमना देवी बारूपाल : तो क्या राजस्थान सीमावर्ती क्षेत्र को भी शामिल करेंगे?

श्री सभापति : वह शामिल है । ...(व्यवधान)...

श्रीमती जमना देवी बारूपाल : मैं कभी इ कभी पूछती हूं आदरणीय सभापति महोदय, ...(व्यवधान)... जैसे पक्षी को पिंजरे में रख देते है और उसको बार इ बार दबाते है तो वह फड़फड़ाना भूल जाता है। मैं यहां तीन बरस से हूं, मैं कोई गदारी नही करती हूं, कभी बीच में बोलती नही हूं और मान लो कभी बोल लिया तो कभी इसने टोक दिया, कभी उसने टोक दिया।

श्री सभापति : कोई बात नही । देखिए आप मेरी बात सुनिए, आपने जो लिखा है उसका उत्तर दे दिया है । इसके अलावा आप कुछ पूछना चाहती है तो मुझे कोई आपत्ति नही है ।

श्रीमती जमना देवी बारूपाल : मैं यह पूछना चाह रही थी कि नेपाल और भारत के लिए है तो क्या राजस्थान भी शामिल है ?

श्री सभापति : चलिए छोडिए । डा. टी. सुब्बारामी रेड्डी । आप कहां आ गए राजस्थान में ? ...(व्यवधान)... कोई प्रोविन्स तो छोड़ो आप । ...(व्यवधान)...

श्री बालकवि बैरागी : सर, आप एक दिन ऎसा तय कर दीजिए जिस दिन बीसों सवाल इन्हीं के हो जाएं । ...(व्यवधान)...

श्री सभापति : ये पीछे नही रहेंगे, पूरे सवाल दे देंगे । क्योंकि रात इ दिन ये मेहनत करते है इसलिए मैं कह रहा हूं कि कई क्वेश्चन दे देंगे, तीन दिन ही नही; पूरे सेशन के क्वेश्चन एक साथ ही लिख देंगे ।

DR.T. SUBBARAMI REDDY: Mr. Chairman, Sir, the Special Security Bureau was administered in 1952 for strengthening the international

RAJYA SABHA

borders. I am very happy to know that it has been transferred to the Home Ministry; previously it was with the Cabinet Secretariat. I would like to know, while working under the Home Ministry, what are the activities of the Special Security Bureau, particularly so far as strengthening of security on the Indo-Nepal border is concerned, especially because of the free and easy movement of smugglers and criminals across the borders there. I would also like to know from the hon. Deputy Prime Minister what is the actual activity and how we are strengthening the hands of security forces to control the movement on the Indo-Nepal border.

SHRI I.D. SWAM I: In fact, there has been a mixture in the question itself. One is Border Area Development Plan. That is Planning Commission's proposal and I have written about it in my detailed reply. Another is security. So far as his question is concerned, it is on Indo-Nepal border. The Group of Ministers had taken a decision on the basis of the Task Force Reports, one border one force. The SSB has been earmarked for Nepal border and all measures are being taken for Nepal border and Bhutan border also. Long border is there and all measures are being taken, such as reducing the gap between the two posts, watch tower is being improved, Border Security Force or the SSB personnel being increased, etc. Ail these measures are being taken on the Nepal border, because you have mentioned about it.

SHRI G.K. VASAN: Sir, I would like to know from the hon. Minister whether any additional allocation has been made for modernisation of the security in the coastal areas of the country, especially, of Tamil Nadu, to protect the fishermen.

SHRI I.D. SWAMI: Mr. Chairman, Sir, not only for the coastal areas, but also for the land border areas all measures are being taken. An amount of Rs. 3,800 crores has already been earmarked. For the coastal areas, an amount of Rs. 6,000 crores has already been earmarked. Apart from that, for the modernisation of the State Police, an amount of Rs. 1,000 crores is being spent per year instead of an amount of Rs. 100 crores which was spent up to 2000.

SHRI ASHWANI KUMAR: Sir, it has been stated that an amount of Rs. 325 crores has been earmarked for the Border Area Development Programme. It has been stated in the answer that it was for the purpose of meeting the special needs of the people living in remote and border areas. I would like to know specifically from the hon. Minister whether, in his best judgement, an amount of Rs. 325 crores is an appropriate sum

[30 April, 2003]

RAJYA SABHA

to meet the needs of 17 border districts, the border running into hundreds of kilometres, particularly, in view of the fact that mining in border areas disabled the farmers from growing agricultural produce and the Government has also got to pay compensation to the farmers. Is this amount of Rs. 325 crores a princely sum for satisfying the needs of hundreds of kilometres of border and the people living there? Does the Minister intend to augment the resources?

SHRI I.D. SWAMI: Sir, as I said in the beginning, in reply to another question, there are two questions which are being mixed up. One is the Planning Commission Border Area Development Programme for which an amount of Rs. 325 crores is allocated.

SHRI ASHWANI KUMAR: My question is relating to that.

SHRI I.D. SWAMI: It is only for Border Area Development Programme. The plan was started in the Seventh Plan. Certain areas were included in the Eighth Plan. Again, in the Ninth Plan certain areas were included. The objective is only to satisfy the people in the remote areas. But so far as the border management is concerned, a much larger amount is allocated. As I said earlier, an amount of Rs. 3,740 crores is being spent on Paramilitary Forces. It is in addition to the amount of Rs. 1,000 crores spent every year for modernisation of the State Police.

श्री सभापति : माननीय सदस्य ने जो प्रश्न किया था उसका मतलब यह था कि 235 करोड़ रूपए का जो प्रावधान रखा था उसमें से कितना खर्च हुआ है ?

SHRI ASHWANI KUMAR: I want to know specifically whether this Rs. 325 crores is sufficient to meet the special needs of the border people, not for modernisation. That is not my question. A bulk of the funds that you have allocated is spent for modernisation of the border security force. That is not my question. My question is whether the amount of Rs. 325 crores is sufficient to meet the special requirements of the people living in the border areas, which include compensation for lost crops.

श्री सभापति : वही तो मैं पूछ रहा हूं ।

SHRI I.D. SWAMI: Sir, the amount for paying compensation for lost crop is always considered separately. Wherever the movement of the Army is there, the mining is there, whether it is in Punjab or Rajasthan, it is always done separately. But so far as this scheme, the Border Area Development Programme, is concerned, it is from the Planning Commission and the Planning Commission always earmarks the funds

RAJYA SABHA

directly to the States. It does not go through the Central Government or the Ministry of Home Affairs.

श्री सभापति : क्वेश्चन यह है कि सीमावर्ती क्षेत्रों में रह रहे लोगों के बीच सुरक्षा की भावना को बढ़ाने के लिए 235 करोड़ रूपए मंजूर किए है, इसका ब्रेक अप क्या है ? क्या इसमें से खर्च हुए है ?

SHRI I.D. SWAMI: Sir, this is a 100 per cent Centrally-funded scheme.,. The funds are provided to the States as special Central assistance, keeping in view the length of the bo-der, the population of the border blocks, that is, the blocks which are covered, and the area of the border blocks.

श्री सभापति : वह मैं सब समझ गया, क्वेश्चन देखिए, अगर इसका ब्रेक अप हआ हो तो बता दीजिए नही तो रहने दीजिए ।

श्री ईश्वर दयाल स्वामी : इसका ब्रेक अप हमारे पास नही है ।

Loan for power sector

*565.DR.A.R.KIDWAI:†

DR.T. SUBBARAMI REDDY:

Will the Minister of POWER be pleased to state:

(ft) whether the Power Finance Corporation har agraed to sanction *abc.ui* Rs. 10,500 crores of lean for power sector in 2003 *04*;

(b) if so, to what extent it is more as compared to 2:002-03,

(c) what was the target set in 2002-03;

(d) what is the target of power set by 2003-04; and

(3) whether this loan will be less to meet the target set for power in 2003-04?

THE MINISTER OF POWER (SHRI ANANT GANGARAM GEETE): (a) tc (e) A Statement is laid on the Table of the House.

Statement

(a) Yes, Sir. As per the Memorandum of Understanding (MoU) signed with the Government of India for the year 2003-04, the target for Power Finance Corporation (PFC) for loan sanctions is Rs. 10,500 crores.

[†] The question was actually asked on the floor of the House by Dr. A.R. Kidwai.